

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/15/2017  
NAME OF THE PETITIONER(S) : RINKU ROY  
NAME OF THE RESPONDENT(S) : RIUJAS MANAGEMENT CONSULTANTS PVT LTD +  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1. C. RUBAN D SILVA	COUNSEL FOR RESPONDENT	[Signature]
2. Aruna Ganesh	Counsel for Petitioner	[Signature] 31/8/2017

**ORDER**

Counsel for both the parties present. It has been submitted by the counsel for the Petitioner that the mediation process is in progress and prayed for 4 weeks' time in order to report the outcome of the same. At the request time is enlarged. Put up on 03.10.2017.

  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH.MOHD.SHARIEF TARIQ)  
MEMBER (JUDICIAL)